

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
(Srinagar/Jammu)

Subject:- Creation of Four Courts of Additional District & Sessions Judges, one each in District Samba, Bandipora, Ganderbal and Poonch along with the supporting staff.

Reference:- Administrative Council Decision No. 108/15/2021 dated 19-10-2021.

Government Order No:- 4928- JK(LD) of 2021.

Dated:- 27-10-2021.

Sanction is accorded to the creation of four (04) Courts of Additional District and Sessions Judges, one each in District Samba, Bandipora, Ganderbal and Poonch in the Union Territory of Jammu and Kashmir along with creation of 10 posts per court in different categories to the extent of number of posts shown against each category, as under:-

S.No.	Name of the Post	No. of posts per Court	Pay Scale/Pay level
01	District and Session Judge	1	51550-63070
02	PA cum Sr. Scale Stenographer	1	Level-7(44900-142400)
03	Section officer(Reader)	1	Level-7(44900-142400)
04	Nazir(Head Assistant)	1	Level-6B(35600-112800)
05	Civil Clerk(Sr. Assistant)	1	Level 5(29200-92300)
06	Criminal Clerk(Sr. Assistant)	1	Level 5(29200-92300)
07	Copyist(Junior Assistant)	1	Level 4(25500-81100)
08	Misc Clerk(junior Assistant)	1	Level 4(25500-81100)
09	Driver Gr-II	1	Level 2(19900-63200)
10	Orderly	1	SL1(14800-47100)
	Total number of posts per court	10	

The above arrangement is subject to the following conditions:-

- (i) The High Court of Jammu and Kashmir and Ladakh shall amend the relevant recruitment rules accordingly.
- (ii) Posts under direct recruitment are filled under S.O. 192 dated 17-06-2020.

This issues with the concurrence of the Finance Department conveyed vide FD-Code/133/2021-628 dated 20-08-2021.

By order of the Government of Jammu and Kashmir.

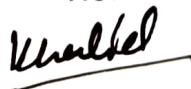
Sd/-

(Achal Sethi)

Secretary to Government

Dated: 27-10-2021.

No:-Law-Jud/05/2021-10





Copy to the:-

1. Financial Commissioner (Additional Chief Secretary), Finance Department.
2. Principal Secretary to Hon'ble Lieutenant Governor for information of the Hon'ble Lieutenant Governor
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
4. Commissioner/Secretary to Government, General Administration Department..
5. Registrar General, J&K High Court, Srinagar. This is with reference to his letter No. 42336/RG/GS dated 15-09-2021.
6. Principal Secretary to Hon'ble Chief Justice, J&K High Court, Srinagar.
7. Director, Archives, Archeology and Museums, J&K, Srinagar.
8. Private Secretary to the Chief Secretary for information of Chief Secretary.
9. Private Secretary to Secretary to Government, Department of Law, Justice and P.A.
10. Incharge Website.
11. Government Order File.
12. Concerned File.

Reyaz Ali Bhat
27.10.2021

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Wahid
27-10-2021.